

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 210 of 2012

Dated : 8th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bharat Aluminium Co. Ltd.

..... Appellant(s)

Versus

**Chhattisgarh State Power Transmission
Co. Ltd. & Ors.**

..... Respondent(s)

Counsel for the Appellant(s):

**Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri**

Counsel for the Respondent(s):

**Ms. Suparna Shrivastava for R-1
Mr. C.K. Rai**

ORDER

We have heard the Learned Counsel for the Appellant.

Post the matter for making further submissions on **01.05.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt